

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

....Applicant

Vs.

ROC, (NCT of Delhi & Haryana)

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 10.03.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Manoj Pandey

For the Respondent :

ORDER

List before the Regular Bench on **21.03.2022.**

Sd/-

(RAHUL PRASAD BHATNAGAR)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo